NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

- CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/223 & 224 /2017

PETITION NUMBER

: CP/51/2017

NAME OF THE PETITIONER(S)

: RADHAKRISHNAN BABUNIRMALA

NAME OF THE RESPONDENT(S)

: PRECISE LIMBUS EYE CARE PVT LTD &1

UNDER SECTION

: 241/242

NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Tahul Chnikishnan

Respondents

S. Manjula Deri, Adr.

For Applicants/ Box/tioners

ORDER

Both the Counsels are present. The Common Order in CA.Nos.223 & 224/2017 filed in CP.No.51/2017, is pronounced in their presence in the open Court. The matter is posted for further hearing. Put up on 28.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)